P-24039/67/2022-CIPAM-Part(3) Government of India Ministry of Commerce & Industry Department for Promotion of Industry and Internal Trade IPR-CIPAM Section

Udyog Bhawan, New Delhi. Dated: 12th July, 2022

<u>ORDER</u>

Subject: Deputation of the officers of DPIIT and O/o CGPDTM for participating in the 55th Session of the General Assembly at Geneva from 14th July to 22nd July, 2022 (excluding travel time).

Sanction of the President is hereby accorded to the deputation of the following officers of DPIIT and O/o CGPDTM for participating in the 55th Session of the General Assembly at Geneva from 14th July to 22nd July, 2022 as per detail indicated below:

Dates	
14 th to 18 th July, 2022	Participants
1.1. (0.10. July, 2022	1. Prof. (Dr.) Unnat P Pandit, CGPDTM
	- 2. Of Asharenora Samal Deputy Controllar of Datast
	and Designs, O/o CGPDTM, Mumbai
Hollow ond	
18th to 22nd July, 2022	1. Ms. Shruti Singh Joint Secretary DPIIT
	4. UL DINESN P. Patil (Danish) Contrains 98 March 19
	Designs, ©/o CGPDTM, Mumbai

2. The tour will commence from date of departure from India and conclude on the date of arrival in India. The total period of absence from India shall not exceed the period indicated above, excluding journey time and enforced halts, if any.

The above-mentioned participant would be entitled to the following expenditure:

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Airport tax (If any)	As per entitled class
Daily allaina any	As per actuals
Daily allowances	As admissible (at reduced rates if meals are
	provided at the hotel)
Hotel accommodation	
Contingency	As applicable
local Transport (in the literation	As per norms
Local Transport (including airport drop and pickup)	To be provided by PML Genove
	r should by r mit, Geneva
Mobile phone	
	As per entitlement as per Para 5 of M/o
Excess Baggage	Finance's O.M. dated 26.03.2018
	As per norms
Dusiness Centre Facilities	On actual basis
Enforced halts including lodging and	
transport	As per entitlement

Show

4. The other entitlements of the officers including medical facilities will be as laid down in the orders issued by the Ministry of Finance/Ministry of External Affairs from time to time.

5. The cost on travel, DSA, hotel accommodation in respect of the aforementioned officers will be borne by the Government of India during the period of their deputation. DSA etc. may be paid to them by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva. This sanction will be treated as an authority for the payment.

The officers will furnish a report on his visit after return from abroad.

7. All admissible expenditure in respect of officers mentioned at Para-1 above towards Air passage/TA/DS/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the Major Head 2852:80:104 – Scheme for Investment Promotion – 01.01.12, Foreign Travel Expenses under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2022-23.

8. This issues with the concurrence of SS & FA vide Note No. 13 dated 08-07-2022 of File No. P-24039/67/2022-CIPAM-Part(3) (Computer No. 75887).

(Santosh Prasad) Under Secretary to the Govt. of India

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Pay & Accounts Officer (PAO), Department for Promotion for Industry and Internal Trade, Udyog Bhawan, New Delhi.

Copy to:

- 1. Ms.Garima Paul, First Secretary, Permanent Mission of India to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland.
- Email: eco.genevapmi@mea.gov.in
- Joint Secretary (MER), MEA, Jawahartal Nehru Bhavan, New Delhi.
- 3. Joint Secretary, Central Europe Division, Ministry of External Affairs, Jawaharlal Nehru Bhawan, New Delhi.
- 4. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
- 5. The Chief Controller of Accounts, DPIIT, Ministry of Commerce & Industry, Udyog Bhavan, New Delhi.
- 6. PPS to SIIT/ PPS to (JS(SS)/PA to DS(KT)
- 7. Fin-II Section for uploading in FVMS/Protocol Section/ /Guard File